

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:2589
ANSWERED ON:16.12.2004
TRANSFER OF FUNDS DIRECTLY TO PANCHAYATS
Rao Shri Sambasiva Rayapati;Satpathy Shri Tathagata

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has finally decided to transfer Central funds directly to the Panchayati Raj Institutions (PRIs);
- (b) if so, whether this decision was taken after the Prime Minister address to Chief Ministers that to strengthen the Panchayati Raj system direct funding will be provided to the Panchayats to remove the poverty elevation in the country;
- (c) if so, whether any concrete programme of action in this regard has been worked out; and
- (d) if so, the details thereof and the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF PANCHAYATI RAJ (SHRIMANISHANKARAIYAR)

- (a) No Sir.
- (b) Does not arise.
- (c) & (d) In terms of the provisions of National Common Minimum Programme, the transfer of funds to the Panchayats without delay or diversion, and under strict monitoring, is being considered in consultation with the State Governments and has been a focus of attention at the Round Tables being organized with Panchayati Raj Ministers to consider the different dimensions of Panchayati Raj.